

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 107 OF 2016 AND  
APPEAL NO. 345 of 2016 & IA No. 761 of 2016**

**Dated: 10<sup>th</sup> April, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**APPEAL NO. 107 OF 2016**

**Raj West Power Ltd. .... Appellant(s)  
Vs.  
Rajasthan Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv.  
Mr. Aman Anand  
Mr. Aman Dixit

Counsel for the Respondent(s) : Mr. R.K. Mehta  
Ms. Himanshi Andley for R-1  
Mr. P.N. Bhandari for Discoms

**APPEAL No. 345 of 2016 & IA No. 761 of 2016**

**Jaipur Vidyut Vitran Nigam Ltd. & Ors. .... Appellant(s)  
Vs.  
Raj West Power Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Mr. Basava Prabhu Patil, Sr. Adv.  
Mr. Aman Anand  
Mr. Aman Dixit for R-1  
Mr. R.K. Mehta  
Ms. Himanshi Andley for R-3

**ORDER**

As agreed by learned counsel for the parties, list these matters for further hearing on **20<sup>th</sup> and 21<sup>st</sup> May 2019.**

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*tpd/js*